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- (iii) improvement of standards of all concerned with administration of justice.
- (2) To examine the existing laws in the light of Directive Principles of State Policy and to suggest ways of improvement and reform and also to suggest such legislation as might be necessary to implement the Directive Principles and to attain the objectives set out in the Preamble to the Constitution.
- (3) To revise the Central Acts of general importance so as to simplify them and to remove anomalies, ambiguities and inequties.
- (4) To consider and to convey to the Government its views on any other subject relating to law and judicial administration that may be referred to it.

It has been further decided that the Commission will consist of only four Members including the Chairman and the Member-Secretary. The Chairman and Members may be either a serving Judge or retired judge of either the Supreme Court or a High Court or a Legal Expert, a Jurist or a Professor of Law in a University in India. The Member-Secretary would be a person belonging to Grade I of the Central Legal Service.

The Member-Secretary has been appointed. The Chairman and two other Members of the Commission will be appointed soon.

### **Ex-gratia payment to Railway Workers**

- 9. SHRI SHYAMLAL GUPTA: Will the Minister of RAILWAYS be pleased to state:
- (a) Whether Government have taken any decision regarding the grant of ex-gratia payment to Railway employees; and

(b) if so, what are the details and financial implication thereof?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) Does not arise.

#### Porters and Vendors in the country

10. SHRIMATI HAMIDA HABIB-ULLAH: SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI PRAKASH MEHROTRA: SHRI GURUDEV GUPTA: SHRI SAWAISINGH SISODIA:

Will the Minister of RAILWAYS be pleased to state:

- (a) what is the number of porters and vendors on the Railways who are not in direct employment of the Railway Administration but work an licence and commission basis;
- (b) whether Government propose to set up a committee to go into the demands and working conditions of these porters and vendors; and
- (c) if so, by when the committee is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) There are 38,138 licensed porters and 4,01.5 commission vandors on the Indian Railways.

- (b) There is no such proposal.
- (c) Does not arise.

#### Nangal Dam-Talwara Rail Track

11. SHRI JAGAN NATH BHARD WAJ: Will the Minister of RAIL WAYS be pleased to state the pro gress so far made with regard to the laying of rail track from Nangal Dam to Talwara and the reasons for the slow progress of the work?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): Final Location

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(Engineering) Survey has since been completed. The question of taking up the construction of the line would depend upon the availability of resources and its clearance by the Planning Commission.

# श्रमराकती को मध्य रेलवे की मख्य लाइन से जोड़ा जाना

- 12. श्री धापुरावजी मारुतराव जी **देशमुख**ः क्या रेल मंत्री यह बताने की कृपाक रेंगे कि :
- (क) ग्रमरावती को मध्य की मुख्य लाइन पर ल ने के कार्यमें अब तक क्या प्रगति हुई है; श्रीर
- (ख) यह रेल मार्ग कब तक बन कर तैयार हो जाएगा।

## Linking of Amravati with the main line on the Central Railway

- 12. SHRI BAPURAOJI MAROTRAOJI DESHMUKH: Will the Minister of RAILWAYS be pleased state:
- (a) the progress so far made to bring Amravati on the main line of the Central Railway; and
- (b) by when this rail route will be ready for commissioning?]

रेल मंत्रालय में राज्य मंत्री (श्री शिद नारायण): (क) ग्रीर (ख) ग्रमरावती को नागपुर-बम्बई मुख्य लाइन पर लाने के लिए प्रारम्भिक इंजीनियरी एवं पातायात सर्वेक्षण का काम श्रगस्त, 1977 में मंजुर किया गया था भ्रौर यह कार्य चल रहा है। जब सर्वेक्षण काकाम पूराहो जायेगा **ऋौर उसकी रिपोर्ट प्राप्त हो जायेगी** तथा उस पर सभी दृष्टियों से विचार कर लिया जायेगा तो इस परियोजना पर ग्रागे विचार किया जायेगा।

t[] English translation.

t[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) A preliminary engineering-cum-traSie survey for bringing Amravati on the Nagpur-Bombay main line was sanctioned in August 1977 and the survey-is in progress. Further consideration. to this project will be given after the survey is completed and the report thereof is received and examined from all angles]

### Introduction of a fast train between Delbi-**Bhatinda-Ferozepur**

- 13. SHRI JAGJIT SINGH ANAND: Will the Minister of RAILWAYS be pleased to
- (a) whether he assured some Members of Parliament that a day time fast train will be introduced betweem Delhi and Ferozepur via Bhatinda with effect from the 1st October, 1977; and
- (b) if so, what is the present position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) A proposal to introduce an additional train between Delhi and Ferozepur is under active consideration and action as found feasible and justified will

# फेरी वालों को बुकस्टालों के ठेकेदारों हारा कमीशन का दिया जाना

14. श्री गुरुदेव गुप्त : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या रेल प्रशासन रेल स्टेशनों वाली पुस्तकों पर बेचे जाने पत्रिकाओं आदि पर (i) प्रकाशकों द्वारा रेलवे के बक स्टालों के ठैकेदारों ग्रीर (ii) रेलवे के बक स्टालों के ठेकेदारों द्वारा उप-एंजन्टों ग्रीर फेरीवालों को दिये जाने वाले कमीशन पर किसी प्रकार की दृष्टि रखता है ;